

d with rule 9 of the Security Interest Enforcement Act
dates against each case.

Public in general is hereby cautioned not to deal with the
property will be subject to the charge of the Union
for an amount as mentioned against case.

d to provisions of sub – section (8) of section 13 of the
to redeem the Secured assets.

Sl. No.	DESCRIPTION OF IMMOVABLE PROPERTY	Date of Possession
15	Equitable Mortgaged	14.03.2022
1482	Residential Property Flat No.	
15	06, Pocket 12, Block 2,	
est	Sector- 82, Noida,	
	Uttar Pradesh.	

Noida Authorised Officer Union Bank of India



[(Rule 8(1)) (For Immovable Property)]

g the Authorized officer of the Union Bank Of India
the Securitization and Reconstruction of Financial
Security Interest Act, (54 of 2002) and in exercise of
n 13 (12) read with rule 3 of the Security Interest
ed demand notice below mentioned dates calling
ers to repay the amount, as below mentioned in the
the date of receipt of the said notice.

o repay the amount notice is hereby given to the
l that authorized officer has taken possession of the
w in exercise of power conferred on him/her under
ad with rule 9 of the Security Interest Enforcement Act
dates against each case.

Public in general is hereby cautioned not to deal with the
the property will be subject to the charge of the Union
for an amount as mentioned against case.

(iii) In any exigency qua that the Advocate/Litigants can contact the concerned official at
Ph.No.23748478.

Given under my hand and seal of the Tribunal this the 14th day of Feb., 2022.

BY ORDER OF THE TRIBUNAL
ASSISTANT REGISTRAR, DRT-II, DELHI

FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF STAR CAPITAL MANAGEMENT LIMITED

RELEVANT PARTICULARS	
1. Name of Corporate Person	STAR CAPITAL MANAGEMENT LIMITED
2. Date of Incorporation Of Corporate Person	27/07/1993
3. Authority Under Which Corporate Person Is Incorporated/ Registered	ROC-DELHI
4. Corporate Identity Number	U74899DL1993PLC054623
5. Address of The Registered Office and Principal Office of Corporate Person	B-95, SHIVALIK COLONY, MALVIYA NAGAR, DELHI-110017
6. Liquidation Commencement Date of Corporate Person	16/03/2022
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	NAME: SANJAY CHOPRA ADDRESS: 21/681, Ghavri Chambers, 03rd Floor, Faiz Road, Karol Bagh, New Delhi-110005 E-MAIL ID: casanjaychopra@outlook.com TELEPHONE NO.: 9818155004 REGISTRATION NO.: IBBI/IFA-001 /IP-P01568/2018-19/12427
B. Last Date for Submission of Claims	15/04/2022

Notice is hereby given that the STAR CAPITAL MANAGEMENT LIMITED has commenced voluntary liquidation on 16/03/2022.
The stakeholders of STAR CAPITAL MANAGEMENT LIMITED are hereby called upon to submit a proof of their claims, on or before 15/04/2022, to the liquidator at the address mentioned against item 7.
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
SANJAY CHOPRA
(Liquidator)
Regn. No.: IBBI/IFA-001 /IP-P01568/2018-19/12427
Email Id: casanjaychopra@outlook.com
Date: 17/03/2022
Place: Delhi

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1411200 / T. Mohit Sethi, House No. 152, Sector- 39, Chandigarh Road, Ludhiana